CENTRAL ADMINISTRATIVE TRIBINAL BANGALORE BENCH

Second Floor, Commercial Complex Indiranagar, Bangalore-560 038.

Contempt Petition No. 38/94 in

Dated: 16 AUG 1994

APPLICATION NUMBER: 29 OF 1993

APPLICANTS:

RESPONDENTS:

Soi B. H. Soidhara of Do R. Krishnan Director, GTRE, Bangalone To. and two Olhers.

- Dr. N. S. Nagaraja, Advocate, no 11, and Floor, Ist Cross, Sujalta Complex, Gandhinagar, Bangalox-560009.
- 2. Srt. M.S. Padmarajalah, Sr. CGSC, High Court Bldg, Bangalore-1

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Subject: Forwarding of copies of the Crders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 28.7.94

Issued on 16/8/94.

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DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal Bangalore Bench **Bangalore**

C.P. (1994 1) 0A 29/93

BH Sridhara 4/5 Dr R Krishnan, Director GTRE, and Others. Date Office Notes

Orders of Tribunal

PKS (VC)/TVR (MA)
28.7.94

After having heard both sides, we think it appropriate to grant two more months time to the respondents to comply with the directions of the Tribunal given in O.A.No.29/1993 dated 15.11.93.

Sd-

Sd-

TRUE COPY

M (A:)

SECTION OFFICER ADDITIONAL BENCH BANGALORE